

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD.**

CIVIL MISC. CONTEMPT PETITION NO. 84 of 2007

In

ORIGINAL APPLICATION NO. 872 of 2002.

ALLAHABAD THIS THE 3<sup>rd</sup> DAY OF March, 2009.**Hon'ble Mr. A.K. Gaur, Member (J)****Hon'ble Mr.S. N. Shukla, Member (A)**

Hari Saran, Son of Shri Santu, Resident of Village  
Dighiya, Post Khorabar, District Gorakhpur.

.....Applicant

By Advocate: S.K. Om

Versus.

Shri Fakhruddin Khan, Assistant Mechanical Engineer,  
North Eastern Railway, Ballia.

.....Opposite party/Respondent.

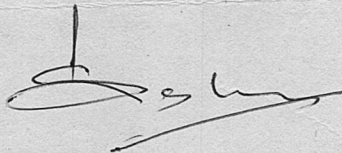
By Advocate: Shri Anil Kumar

**ORDER**

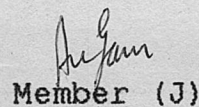
**Delivered by Hon'ble Mr. A.K. Gaur, Member (J)**

Shri S.K. Om, learned counsel for the applicant  
fairly submitted that order of this Tribunal has already  
been complied with.

2. In view of this statement of fact, the Contempt  
Petition is dismissed. Notice issued to the respondent  
is hereby discharged.



Member (A)



Member (J)

RKM/